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SLP(C)No. 21398 OF 2001

ITEM No.12 Court No. 7 SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21398/2001

(From the judgement and order dated 24/07/2001 in CWP 15707/99 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAM CHANDER & ANR. Petitioner (s)

VERSUS

SUPDT. CANAL OFFICER & ORS. Respondent (s)

(With prayer for interim relief)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. SK. Bansal, Adv.
Mrs. Savitri Bansal, Adv.
Mr. Harbans Lal Bajaj, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
The Special Leave Petition is dismissed.

.SP1

(S. Thapar) (Kanwal Singh) @@
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PS to Registrar Court Master@@
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